

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

**CAUSE LIST OF
SPECIAL CONSTITUTION
FOR 10-SEPTEMBER-2025 (WEDNESDAY)**

BEFORE **MS. MADHUMITA ROY, JUDICIAL MEMBER**
AND **SHRI BRAJESH KUMAR SINGH, ACCOUNTANT MEMBER**

SPECIAL CONSTITUTION MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	4745	DEL	2018	2010-11	[D] DOUBLE PLUS SOFTWARE P.LTD (U/S 260)	B	U/s 260	

09-Sep-2025

